

ITEM NO.30

COURT NO.6
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SECTION II

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 10808/2018

(Arising out of impugned final judgment and order dated 05-01-2017 in CRLA No. 888/2014 passed by the High Court Of Judicature At Allahabad)

YASHWANT JAISWAL

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA 184394/2018 - CONDONATION OF DELAY IN FILING

IA 184395/2018 - EXEMPTION FROM FILING O.T.

Date : 28-01-2019 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE VINEET SARAN

For Petitioner(s) Mr. Sunil Fernandes, AOR
Ms. Nupur Kumar, Adv.
Ms. Priyansha Indra Sharma, Adv.
Mr. Darpan Sachdeva, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Application seeking exemption from filing Official Translation is allowed.

Issue notice.

The petitioner will be enlarged on bail forthwith subject to the satisfaction of the trial Court.

(R. NATARAJAN)
COURT MASTER (SH)

(TAPAN KUMAR CHAKRABORTY)
ASSISTANT REGISTRAR